GOVERNMENT OF INDIA

MINISTRY OF AGRICULTURE

DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 1103

TO BE ANSWERED ON 16TH AUGUST, 2013

**UNAUTHORISESD SLAUGHTER HOUSES**

1103 **SHRI AVTAR SINGH KARIMPURI:**

Will the Minister of AGRICULTURE

be pleased to state:

1. whether Government is aware of unauthorized slaughter houses operating in various States;
2. if so, the details thereof, State/Union Territory-wise;
3. the details of the cattle wealth slaughtered by these unauthorized slaughter houses during each of the last three years and the current year, State/Union Territory-wise especially Punjab and Uttar Pradesh; and
4. the action taken by Government in this regard?

ANSWER

T**HE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES**

(DR. CHARAN DAS MAHANT)

1. to (c): Data on unauthorized slaughter houses and the cattle slaughtered there is not available with the Department.

(d) State Governments / Local Self Governments are the licensing authority for slaughter houses in the country and are also the competent authority to take the appropriate action against unauthorized slaughter houses, if any.

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